

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

29(ND) 2017 in
CP 124(ND) 2016

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

NAME OF THE COMPANY: Shakuntala Bhattacharya Vs Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424

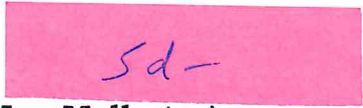
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Kunal Soni, Advocate

ORDER

A request for adjournment is made by the Ld. Counsel for the Decree Holder to ascertain certain assets of the Judgment Debtor.

At his request adjourned to 8th January, 2018.


(Ina Malhotra)
Member (J)